

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 10th September, 2018

No. HC.V-42/97/ 818 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to appoint **Sri Nirod Sarma, Protocol Officer**, temporarily and until further orders as **Secretary to Hon'ble the Chief Justice on officiating basis** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/-(PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his assuming charge.

Sri Nirod Sarma shall maintain his seniority in his original cadre i.e., Senior Judicial Assistant and his further promotion will be made on that basis.

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-42/97/ 818 A /Estt. # Dated 10.9.2018

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6.
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The F&AO, Gauhati High Court, Guwahati.
16. The AOJ _____, Gauhati High Court, Guwahati.
17. The Court Officer No. I & II, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. Sri Nirod Sarma, Protocol Officer, Gauhati High Court, Guwahati.
20. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
21. The Order/Personal File.


REGISTRAR GENERAL

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